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## (2024) 11 NCDRC CK 0003

## **National Consumer Disputes Redressal Commission**

Case No: First Appeal No. 1732 Of 2018

M/s Novous Abasan Pvt. Ltd APPELLANT

Vs

Dakshineswar Saptarshi Welfare

Society & Anr

Date of Decision: Nov. 19, 2024

**Acts Referred:** 

· Consumer Protection Act, 1986 - Section 19

Hon'ble Judges: Subhash Chandra, Presiding Member; Dr. Sadhna Shanker, Member

Bench: Division Bench

Advocate: Sanjoy Kumar Ghosh, Rupali S. Ghosh, Rajesh Biswas

Final Decision: Dismissed

**Judgement**